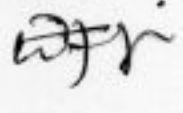


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Dr. Neetika Agarwal Vs. Anand Nirog Dham Hospital Pvt. Ltd.

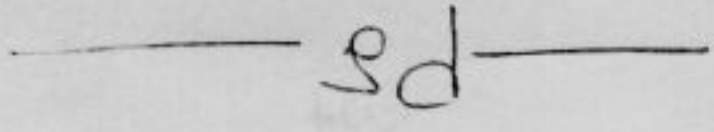
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Wasim Masood	Advocate	Counsel for Respondent	
<u>2.</u>				

Since, today the Advocates are on strike.

Put up on 20th November, 2019.

Dated: 04.11.2019



(Rajesh Dayal Khare)
MEMBER (J)